

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P.(IB)-955(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: JHP Finvest Pvt. Ltd.

V/s.

Smart Card IT Solutions Ltd.

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Mr. Nausher Kohli for the Successful Resolution Applicant, Adv. Indra Shaikh i/b Vaish Associates for the Applicant in I.A. 72/2023 and Respondent No.2 in I.A. 2039/2022.

1. The above matter is listed on today's board upon mentioning. Heard the counsel on both sides.
2. Upon perusal of the order dated 05.04.2024, we find that typographical error crept in the order. Accordingly, we hereby rectify the error and direct I.A. 80/2023 is to be read as I.A. 72/2023 and I.A. 72/2023 is to be read as I.A. 80/2023 in Paragraph Nos. 4,5,8,12 and 38 of the order dated 05.04.2024 passed in I.A. 2039/2022.
3. Rest of the order will remain unaltered.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)